

Gap between allocation and supply of Raw Materials

1480. SHRI SOMNATH CHATTERJEE: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government are aware about the wide gap between the allocations and the actual supply of raw materials to States for small scale industrial units;

(b) whether it is also a fact that the quantity that is offered is not always supplied;

(c) if so, details thereof and the State-wise allocation and supply of raw materials during the last three years; and

(d) the detailed steps taken by Government to remove the gap between the allocation and actual supply?

THE MINISTER OF INDUSTRY (SHRI NARAYAN DATT TIWARI):

(a) to (c). In relation to small scale industries, the Central Government has arranged for the allocation and supply of iron and steel, mutton tallow and paraffin wax. The State-wise allocations and supplies of these items during the last three years is at Annexure I to III. [Placed in Library. See No. LT-2706/81].

(d) The Import Policy has been liberalised to allow import of certain categories of iron and steel and chemicals like PVC, caustic soda, soda ash, etc. under OGL. Furthermore, a proposal for creation of buffer stocks mainly for iron and steel is being worked out.

Harijans and Adivasis living below Poverty Line

1481. SHRI JAGPAL SINGH:

SHRI TRILOK CHAND:

SHRI MANGAL RAM PREMI:

SHRI RAM VILAS PASWAN:

SHRI CHANDRA DEV VERMA:

SHRI RAJNATH SONKAR SHASTRI:

SHRI MOOL CHAND DAGA:

SHRI MOHAN LAL PATEL:

Will the Minister of PLANNING be pleased to state:

(a) whether Government are aware of the survey conducted by the centre of Research of New International Order, Madras, with regard to the Harijans and Adivasis living below the poverty line in Koraput, Orissa against the State average and All India average; if so, details thereof; and

(b) whether Government or any other agency has conducted similar survey in respect of SC/ST and other weaker sections in particular living below the poverty line against the States average and national average in other parts of the country; if so, details thereof and the steps taken by Government to bring about improvement in their economic and social conditions?

THE MINISTER OF PLANNING (SHRI S. B. CHAVAN): (a) and (b). The requisite information is being collected and will be laid on the Table of the Lok Sabha when received.

Increase in production by Multinationals

1482. SHRI XAVIER ARAKAL: Will the Minister of INDUSTRY be pleased to state:

(a) how many multinationals have unlawfully increased their production capacity;

(b) who are these multinationals and the period in which this illegal production is carried on;

(c) whether these multinationals have been given fresh licences for these products;

(d) if so, how many licences granted and when;

(e) the action taken for the period when illegal production or capacity was increased by these firms;